

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO.312
TO BE ANSWERED ON 29.03.2023

CONDITIONS OF ORPHANS AND ABANDONED CHILDREN

*312 SHRI ABDUL WAHAB:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- a. number of orphans and abandoned children in the country, year-wise and State-wise;
- b. total number of Children Homes functioning in the country till date and number of children residing therein;
- c. the prevalent children-to-caretaker ratio in the country; and
- d. reported incidents of children getting physically and sexually exploited in Child Shelter Homes in the last three years, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF THE RAJYA SABHA STARRED QUESTION NO.312 FOR ANSWER ON 29.03.2023 RAISED BY SHRI ABDUL WAHAB REGARDING CONDITIONS OF ORPHANS AND ABANDONED CHILDREN

(a) : As informed by Central Adoption Resource Authority (CARA), the State-wise details of numbers of orphan and abandoned children in the country, as on 24.03.2023, are at Annexure-I.

(b) : State-Wise numbers of Child Care Institutions and beneficiaries supported under Mission Vatsalya Scheme, as on 31.03.2022, are at Annexure-II.

(c) : Specialized Adoption Agencies (SAAs) recognized by the state government are supported to look after children below six years of age based on the need assessment of the district about orphans, abandoned, and surrendered children. SAAs facilitates adoption of the children who are legally free for adoption. As per Mission Vatsalya Scheme, the ratio of children and caretaker (Ayahs) in SAA is 10:6. Moreover, the Scheme provides to support the SAAs for one Manager/Coordinator, one Social cum-Early Childhood Education Worker, one Nurse, one Doctor (part-time) and one Chowkidar.

(d) : As per information received from National Commission for Protection of Child Rights (NCPCR), the State-wise details of incidents on children relating to physical and sexual exploitation in Child Care Institutions during the last three years i.e. 2019-20, 2020-21 and 2021-22, is given at Annexure-III.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA STARRED QUESTION NO.312 FOR ANSWER ON 29.03.2023 BY SHRI ABDUL WAHAB REGARDING CONDITIONS OF ORPHANS AND ABANDONED CHILDREN****STATE-WISE DETAILS OF NUMBER OF ORPHAN AND ABANDONED CHILDREN IN THE COUNTRY (AS ON 24.03.2023)**

Sl. No.	State/UT	Orphan	Abandoned
1	Andaman and Nicobar Island	0	0
2	Andhra Pradesh	7	20
3	Arunachal Pradesh	1	1
4	Assam	2	38
5	Bihar	24	234
6	Chandigarh	2	4
7	Chhattisgarh	16	60
8	Dadra and Nagar Haveli and Daman and Diu	0	0
9	Delhi	5	95
10	Goa	0	5
11	Gujarat	3	66
12	Haryana	0	50
13	Himachal Pradesh	0	0
14	Jammu and Kashmir	0	7
15	Jharkhand	2	46
16	Karnataka	8	65
17	Kerala	1	19
18	Ladakh	0	0
19	Lakshadweep	0	0
20	Madhya Pradesh	50	80
21	Maharashtra	32	192
22	Manipur	5	6
23	Meghalaya	0	1
24	Mizoram	3	3
25	Nagaland	0	1
26	Odisha	13	103
27	Pondicherry	0	3
28	Punjab	3	52
29	Rajasthan	6	106
30	Sikkim	0	0
31	Tamil Nadu	5	64
32	Telangana	2	37
33	Tripura	0	3
34	Uttar Pradesh	32	295
35	Uttarakhand	11	12
36	West Bengal	9	162
	Total	242	1830

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE RAJYA SABHA STARRED QUESTION NO.312 FOR ANSWER ON 29.03.2023 BY SHRI ABDUL WAHAB REGARDING CONDITIONS OF ORPHANS AND ABANDONED CHILDREN

STATE-WISE NUMBER OF CHILD CARE INSTITUTIONS AND BENEFICIARIES SUPPORTED UNDER MISSION VATSALYA SCHEME (AS ON 31.03.2022)

Sl. No.	State/UT	Child Care Institutions	Beneficiaries
1	Andhra Pradesh	92	3069
2	Arunachal Pradesh	8	147
3	Assam	64	1378
4	Bihar	80	2372
5	Chhattisgarh	85	2167
6	Goa	23	685
7	Gujarat	81	1299
8	Haryana	50	1786
9	Himachal Pradesh	37	1147
10	Jammu and Kashmir	16	579
11	Jharkhand	50	1537
12	Karnataka	164	3974
13	Kerala	41	1380
14	Madhya Pradesh	103	2982
15	Maharashtra	107	3468
16	Manipur	81	1980
17	Meghalaya	52	915
18	Mizoram	49	776
19	Nagaland	43	597
20	Odisha	130	7077
21	Punjab	25	685
22	Rajasthan	159	3670
23	Sikkim	22	534
24	Tamil Nadu	225	13877
25	Tripura	33	875
26	Uttar Pradesh	104	4722
27	Uttarakhand	32	457
28	West Bengal	137	6494
29	Telangana	56	2822
30	Andaman & Nicobar	12	301
31	Chandigarh	8	153
32	Dadra & Nagar Haveli and Daman & Diu	4	5
33	Ladakh	0	0
34	Lakshadweep	1	0
35	Delhi	42	1835
36	Puducherry	29	373
Total		2245	76118

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (D) OF THE RAJYA SABHA STARRED QUESTION NO.312 FOR ANSWER ON 29.03.2023 BY SHRI ABDUL WAHAB REGARDING CONDITIONS OF ORPHANS AND ABANDONED CHILDREN

STATE/ UT-WISE NUMBER OF COMPLAINTS RECEIVED IN NCPCR RELATING TO PHYSICAL AND SEXUAL EXPLOITATION OF CHILDREN IN CHILD CARE INSTITUTIONS (CCIS) DURING THE LAST THREE YEARS

Sl. No.	States/UTs	2019-20	2020-21	2021-22	Total
1	Andaman & Nicobar Islands	0	0	0	0
2	Andhra Pradesh	1	1	0	2
3	Arunachal Pradesh	0	0	0	0
4	Assam	0	0	0	0
5	Bihar	1	2	1	4
6	Chandigarh	0	0	0	0
7	Chhattisgarh	1	1	0	2
8	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0
9	Delhi	0	0	0	0
10	Goa	0	0	0	0
11	Gujarat	0	0	0	0
12	Haryana	0	0	3	3
13	Himachal Pradesh	0	0	0	0
14	Jammu & Kashmir	0	0	0	0
15	Jharkhand	0	2	1	3
16	Karnataka	1	1	0	2
17	Kerala	0	0	0	0
18	Ladakh	0	0	0	0
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	1	0	3	4
21	Maharashtra	0	0	0	0
22	Manipur	0	0	0	0
23	Meghalaya	0	0	0	0
24	Mizoram	0	0	0	0
25	Nagaland	0	0	0	0
26	Odisha	1	3	1	5
27	Puducherry	0	0	0	0
28	Punjab	0	0	0	0
29	Rajasthan	1	0	1	2
30	Sikkim	0	0	0	0
31	Tamil Nadu	0	3	3	6
32	Telengana	0	0	0	0
33	Tripura	0	0	0	0
34	Uttar Pradesh	3	2	0	5
35	Uttarakhand	2	0	0	2
36	West Bengal	0	0	0	0
Total		12	15	13	40